

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**CP 345(ND) 2017**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.12.2017**

**NAME OF THE COMPANY: M/s NGS Biotech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s)	:	Mr. Shailendra Kumar Roy, PCS		
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For the Respondent (s)	:	Mr. Manish Raj, CP for ROC Delhi, Ms. Easha Kadian, Advocate for Income Tax Department		
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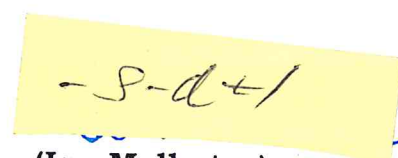
**ORDER**

Mr. Manish Raj on behalf of the ROC and Ms. Easha Kadian, Counsel for the Income Tax Department are present.

They have no objection subject to compliance as required.

Reserved for orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**